

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

APPLICATION No. 379/87(F)

(W.P. NO.

COMMERCIAL COMPLEX, (BDA)  
INDIRANAGAR,  
BANGALORE-560 038.

DATED: 12-6-87

APPLICANT

VS

RESPONDENTS

Shri S. Bhaskara Murthy  
TO

The Secy, M/o Railways & another

1. Shri S. Bhaskara Murthy  
No. 5-6-1A, Nanappa Nagar  
Hindupur  
Andhra Pradesh
2. Col. V.K.K. Nair(Retd)  
Advocate  
16, Hospital Road  
Shivajinagar  
Bangalore - 560 001

*Final*  
*15/6/87*  
SUBJECT: SENDING COPIES OF ORDER PASSED BY THE  
BENCH IN APPLICATION NO. 379/87(F)

Please find enclosed herewith the copy of the Order  
passed by this Tribunal in the above said Application on  
5-6-87

*SL* *OK* *10/6/87*  
DEPUTY REGISTRAR  
(JUDICIAL)

ENCL: As above.

**IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL ADDITIONAL BENCH,  
BANGALORE**

Application No. 379 of 1987 (F)

**ORDER SHEET**

**Applicant**

S. Bhaskara Murthy

**Advocate for Applicant**

Col V.K.K. Nair (Retd)

**Respondent**

The Secy, M/o Railways  
Engineer

**Advocate for Respondent**

Date	Office Notes	Orders of Tribunal
5.6.1987	 <b>SECTION OFFICER</b> 12/6/87 <p>SECTION OFFICER CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>	<p><u>KSPVC/PSM</u></p> <p>Applicant by Col. V.K.K. Nair. Col. Nair in our opinion, very rightly seeks leave to withdraw this application with liberty reserved to approach this Tribunal after a final decision is rendered by the authority to the legal notice issued on 17.12.1986. Permission sought for is granted. Application is rejected as withdrawn.</p> <p>bsv</p> <p>VICE CHAIRMAN</p> <p>MEMBER (A)</p> <p><i>PLS/</i></p> <p>- True COPY -</p>

BEFORE THE CENTRAL ADMINISTRATIVE

TRIBUNAL, BENCH AT BENGALURU

APPL NO. 379/82

Applicant: Bhaskara Rao

VS

Respondent: Bapuji Rainey Glassop  
Habli

Memorandum

The above case was dismissed  
as withdrawn by the Habli Tribunal.  
I therefore request that the original  
documents filed with the applicant  
may please be returned to me.

Done

Bangalore-38,  
13 August 1987.

I  
Return  
8/3/87

Col: VKK NAIK (B)  
Advocate for  
the applicant

III  
Received documents listed  
as Annexures 'A' to M in the  
list of documents.

Done  
Col: VKK NAIK (B)  
13/8/1987.